

12.5.93

No sitting of D.B. adjourned to

26.7.93.

2

26/7/93. Hon.Mr.Justice R.K.Verma, V.C.
Hon.Mr. B.K.Singh, A.M

Shri R.C.Saxena, Counsel for the
applicant is present. It is

mentioned that Shri Anil Srivastava,
learned Counsel for the respondents
has gone to Delhi for some treatment.
List this case on 20/9/93.

(tgk)

A.M.

Mr. —
V.C.

Case and record only
to 4.11.93

Done

4/11/93

Hon.Mr.Justice R.K.Verma,
Hon.Mr. V.K. Seth, A.M.

Shri R.C. Saxena, learned
Counsel for the petitioner has
submitted an application
for adjournment of this
case reporting his illness.
Learned Counsel for the
respondents has filed
photo-copies of Judgements in
which according to him are
identical in nature to the present
one. Copies ~~are~~ of the said
judgements are taken on record.
List this case in the month of
March 1994.

Done

R.L. —
V.C.